

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET

COURT NO. : 1

19.02.2021

C.P.C/350/99/2020
O.A./350/435/2020

NEMAI CHANDRA HALDER

-V/S-

LT GEN SANJAY CHAUHAN & ANR

ITEM NO:78

FOR APPLICANTS(S) Adv. : Mr. J. R. Das

FOR RESPONDENTS(S) Adv.: None



Notes of The Registry	Order of The Tribunal
	<p>Heard ld. counsel for the petitioner.</p> <p>2. Ld. counsel for the petitioner alleged that he has already elaborated with detailed calculation of the interest, however, no orders have been passed thereof.</p> <p>3. Since a speaking order dated 12.12.2020 has been issued, pertaining to the directions of the Tribunal where the respondents had elaborated the claim of the petitioner, contempt proceedings are dropped. Notices issued, if any, are discharged.</p> <p>4. Alleged contemnors to issue order on the detailed elaborate calculation of interest as submitted by the petitioner, within 4 weeks from the date of receipt of copy of this order.</p> <p>5. As prayed for, plain copy of this order be handed to the ld. counsel for the petitioner.</p>

(DR. NANDITA CHATTERJEE)
MEMBER(A)

(BIDISHA BANERJEE)
MEMBER (J)

SS